

ITEM NO.27+28+31+33 COURT NO.4 SECTION XI
(HEARING THROUGH VIDEO CONFERENCING)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No.2641 of 2019 in SLP (Civil) No.23223 of 2018.

SAURAV YADAV & ORS.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.190840/2019 - FOR CLARIFICATION/DIRECTION; IA No. 86977/2020 - FOR CLARIFICATION/DIRECTION; IA No.22166/2020 - FOR DISCHARGE OF ADVOCATE ON RECORD; IA No.71373/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No. 93278/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.71185/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.68094/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.71184/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.68092/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.27928/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.27822/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.25611/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.22167/2020 - FOR PERMISSION TO FILE APPLICATION FOR DIRECTION; IA No. 86981/2020 - FOR EXEMPTION FROM FILING O.T.; IA No. 93371/2020 - FOR INTERVENTION APPLICATION; IA No.83656/2020 - INTERVENTION/IMPLEADMENT; IA No.76649/2020 - INTERVENTION/IMPLEADMENT; IA No.71372/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.93276/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.86968/2020 - INTERVENTION/IMPLEADMENT; and, IA No.86541/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No.8243/2020 (IV-A)

IA No.74303/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.61251/2020 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.74300/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.61252/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.61253/2020 - FOR EXEMPTION FROM PAYING COURT FEE; IA No.74802/2020 - FOR INTERVENTION APPLICATION; IA No.74797/2020 - FOR INTERVENTION APPLICATION; IA No.73127/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; IA No.62879/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.74301/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No.8762/2020 (IV-A)

IA No.66690/2020 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; and, IA No.66691/2020 - FOR EXEMPTION FROM FILING O.T.)

W.P.(C) No. 237/2020 (X)

(IA No.62876/2020 - FOR EARLY HEARING APPLICATION; IA No.73480/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.17586/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.62877/2020 - FOR EXEMPTION FROM PAYING COURT FEE; IA No.71301/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.69137/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.74757/2020 - FOR INTERVENTION/IMPLEADMENT; and, IA No.73479/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No.8771/2020 (IV-A)

(IA No.66767/2020 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; and, IA No.66768/2020 - FOR EXEMPTION FROM FILING O.T.)

SLP(C) Nos.9701-9702/2020 (IV-A)

IA No.78960/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.78958/2020 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; and, IA No.78959/2020 - FOR EXEMPTION FROM FILING O.T.)

Diary No.15003/2020 (IV-A)

(IA No. 78475/2020 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.78474/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.78476/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.78473/2020 - FOR PERMISSION TO FILE PETITION)

SLP(C) No. 7811/2020 (IV-A)

(IA No.54266/2020 - FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT; IA No.73794/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.67664/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.65454/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.65122/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.58581/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.73792/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.52254/2020 - FOR EXEMPTION FROM FILING O.T. IA No.67662/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.65452/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.58580/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.67663/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No.10173/2020 (IV-A)

(IA No.34832/2020 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.34833/2020 - FOR EXEMPTION FROM FILING O.T.; and, IA No.39105/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No.17593/2020 (IV-A)

(IA No.87599/2020 - CONDONATION OF DELAY IN FILING; IA No.87605/2020 - EXEMPTION FROM FILING AFFIDAVIT; IA No.87606/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.87602/2020 - EXEMPTION FROM FILING O.T.; IA No.87600/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.87601/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Writ Petition (Civil) No.465/2020

(IA No.67003/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.83133/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.48094/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.70739/2020 - FOR EXEMPTION FROM PAYING COURT FEE; IA No.76470/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.67002/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.83132/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.76455/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.70738/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Writ Petition (Civil) No.1087/2020

(FOR ADMISSION; and, IA No.95603/2020 - FOR EXEMPTION FROM FILING O.T.)

Writ Petition (Civil) No.1115/2020

(FOR ADMISSION; and, IA No.97995/2020 - FOR EXEMPTION FROM FILING O.T.)

Date : 14-10-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE HRISHIKESH ROY

Counsel for the Parties:

Mr. Vinod Kumar Diwakar, AAG
Ms. Garima Prashad, AOR
Mr. Adaleeb Naqvi, Adv.
Ms. Nupur Dubey, Adv.

Ms. Vibha Dutta Makhija, Sr. Adv.
Mr. Purushottam Sharma Tripathi, AOR
Mr. Mukesh Kumar Singh, Adv.
Ms. Vani Vyas, Adv.
Mr. Praveen Gaur, Adv.

Mr. Vinay Navare, Sr. Adv.
Mr. Anurag Dubey, Adv.
Mr. Rajesh Pathak, Adv.
Mr. Sumit Kumar, AOR
Ms. Kumari Supriya, Adv.
Ms. Usha Pandey, Adv.
Mr. Binod Mishra, Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Purushottam Sharma Tripathi, AOR
Mr. Ravi Chandra Prakash, Adv.
Mr. Amit, Adv.
Mr. Abhishek Tripathi, Adv.
Mr. Shrutanjaya Bhardwaj, Adv.

Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Vinay Navare, Sr. Adv.
Mr. Anurag Dubey, Adv.
Mr. Rajesh Pathak, Adv.
Mr. Sumit Kumar, AOR
Ms. Kumari Supriya, Adv.
Mr. Anil Bhat, Adv.
Mr. Binod Mishra, Adv.

Mr. P.S. Patwalia, Sr. Adv.
Mr. Anurag Dubey, Adv.
Mr. Rajesh Pathak, Adv.
Mr. Sumit Kumar, AOR
Ms. Kumari Supriya, Adv.
Mr. Binod Mishra, Adv.

Ms. Vibha Datta Makhija, Sr. Adv.
Mr. Danish Zubair Khan, AOR

Dr. Manish Singhvi, Sr. Adv.
Mr. Kumar Gaurav, Adv.
Mr. Robin Khokhar, AOR

Mr. Purushaindra Kaurav, Sr. Adv./ (AG-MP)
Ms. Anuradha Mishra, Adv.
Mr. Mayank Kshirsagar, AOR
Mr. Mukesh Kumar, Adv.
Mr. Siddharth Sharma, Adv.
Mr. Parthasarathy Bose, Adv.
Ms. Pankhuri, Adv.

Mr. S.R. Singh, Sr. Adv.
Mr. Ankur Yadav, AOR

Mr. S.R. Rungta, Sr. Adv.
Mr. Sumit Pragal, Adv.
Ms. Amita Singh Kalkal, AOR

Mr. Purushaindra Kaurav, Sr. Adv./ (AG-MP)
Mr. Saurabh Mishra, AAG
Mr. Arjun Garg, AOR
Ms. Rati Tandon, Adv.

Mr. Saurabh Kirpal, Adv.
Mr. Anuroop Chakravarti, Adv.
Ms. Nida Khan, Adv.
Mr. P. N. Puri, AOR

Mr. Surendra Singh Rana, Adv.
Mr. Shantanu Jugtawat, Adv.
Mr. Amit, Adv.
Mr. Ikshith Singhal, Adv.
Mr. Mohit Kaushik, Adv.
Ms. Bhanu Priya Sharma, Adv.
Mr. Prashant Agarwal, Adv.
Mr. Ashutosh Chaturvedi, Adv.
M/s. Mukesh Kumar Singh And Co., AOR

Mr. D.K. Garg, Adv.
Mr. Seemant Singh, Adv.
Mr. Dhananjay Garg, AOR
Mr. Sudhindra Tripathi, Adv.
Mr. Abhishek Garg, Adv.

Mr. Anurag Dubey, Adv.
Mr. Rajesh Pathak, Adv.
Mr. Sumit Kumar, AOR
Ms. Kumari Supriya, Adv.
Mr. Binod Mishra, Adv.
Mr. Hemant Kumar, Adv.

Mr. Shakil Ahmad Syed, Adv.
Mohd. Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Qazi Wakeel Ahmad, Adv.
Mr. Daanish Ahmed Syed, Adv.

Mr. R.K. Singh, Adv.
Ms. Neeraj Singh, Adv.
Ms. Ritu Reniwal, Adv.
Ms. Anzu K. Varkey, AOR

Mr. Divyakant Lahoti, AOR
Mr. Parikshit Ahuja, Adv.
Mr. Praveena Bisht, Adv.
Ms. Vindhya Mehra, Adv.
Ms. Madhur Jhavar, Adv.
Mr. Kartik Lahoti, Adv.
Mr. Jai Gopal Saboo, Adv.

Mr. Satish Pandey, AOR
Mr. Salim Ansari, Adv.
Mr. Umang Tripathi, Adv.
Ninanda Nair, Adv.

Mr. Adarsh Tripathi, Adv.
Mr. Anish Gupta, Adv.
Mr. Nikhil Kandpal, Adv.
Mr. Gaurav Srivastava, AOR

Mr. Sanjay K. Agrawal, AOR
Ms. Ankita Khare, Adv.
Mr. Sarthak Nema, Adv.

Mr. Rohit Sohgaura, Adv.
Mr. Suyash Mohan Guru, Adv.
Mr. Vardhman Kaushik , AOR

Mr. Ashwani Kumar Dubey, AOR
Mr. Anil A. Thomas, Adv.
Mr. Manish Kumar, Adv.

Mr. Aman Jha, Adv.
Mr. Ashutosh Mohan, Adv.
Mr. R. C. Kohli, AOR

Mr. L.C. Patne, Adv.
Mr. Raghav Pandey, Adv.
Ms. Rekha Pandey, AOR

Mr. Krishna M. Singh, Adv.
Mr. S. R. Setia, AOR

Mr. Mayank Pandey, AOR

Mr. Gaurav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard in part.

For further hearing, list on 15.10.2020 at 10.30 a.m.

(MUKESH NASA)
COURT MASTER

(PRADEEP KUMAR)
BRANCH OFFICER